

ernment should give an assurance that it will collect the information and place it before the House.

[English]

MR. SPEAKER: About the assault on the Member we would like to get the information. Please note it.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRIGHULAM NABIAZAD): We will definitely get the information.

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I would like to draw the attention of the august House as well as that of the Government towards an important matter. This year is being celebrated as the birth centenary year of Baba Saheb Ambedkar. This Government has not shown disrespect towards any of the great leaders as much as it has shown to Baba Saheb Ambedkar. The most surprising fact is that never before in the history of our country, such a large number of statues of Baba Saheb Ambedkar had been demolished by the Government, as has been done in his birth centenary year. I want that the hon. Minister present here, Shri Ghulam Nabiji and Shri Pawar, should take serious note of this fact. A statue of Baba Saheb Bhim Rao Ambedkar weighing ten tonnes was there at chungli No. 3 in Lal Kuan in Delhi. On the night of 17th, 140 policemen came with the D.C.P., demolished it and took it somewhere with themselves. Yesterday morning, I visited that place. I came to know about it the day before yesterday when near about two thousand people met me in this connections angry. They told me about it and I talked to the authorities. Shri Ram Singh Vidhuri was also there and he said that the consequences will be bad. The authorities blamed the D.D.A. for it and expressed their helplessness. We said when there are so many illegal religious constructions on D.D.A.'s land, why the statue of Baba Saheb Ambedkar has only been demolished. We also threatened them of dire consequences, if the statue is not re-installed by night and Delhi Administration will be responsible for it. Then we were asked to come in the night and the statue will be

given to us. People went there in the night and that statue with a broken hand was reinstalled there. We inaugurated it yesterday morning. The entire statue has been broken. The D.D.A. and the police have shown such utter disrespect for Baba Saheb Ambedkar. Similarly, Budh Vihar is situated near Mangolpuri for the last twenty years. Attempt was made to demolish it on the 11th. Similarly, when we were passing through Anand Parabat with Nyay Jyoti, we decided to hold a general meeting there. We had taken the permission of the D.C.P. to hold meeting there but the local S.H.O. did not allow to hold the meeting there. The stage was demolished two times. At least we succeeded in addressing the people there. Shri V.P. Singh also accompanied us. It is surprising that even after obtaining the orders of the D.C.P., the S.H.O. dared to tell us not to hold the meeting there. I would like to tell the Government that if it cannot respect Babha Saheb Ambedkar, it has no right to insult him. Sir, you should direct the Government to make a statement on the Lal Kuan incident. Otherwise, we request you to allow us to raise it tomorrow again. Therefore, you should ask the Government to order probe into this matter and present the facts here. I want to request you to pay attention to it because it is an issue concerning Baba Saheb Ambedkar, if you request the Government it will take it seriously.

SHRI KALA DAS (Karolbagh): Mr. Speaker, Sir, I agree with Shri Ram Vilas Paswan on this point. Sir, really, it is very deplorable that statues of Baba Saheb Ambedkar have been demolished during the birth centenary year of Baba Saheb Ambedkar. The said incident of Lal Kuan near Badapur at Delhi which is more than 7 kilometres away from here needs to be condemned. Mr. Speaker, Sir, I am a Member of the Centenary Celebration Standing Committee. I had drawn there the attention of the world to it. Recently, on the 10th in a village Jaunapur near Agar Mahauli in Mehrauli the statue of Baba Saheb Ambedkar was damaged and the police and the D.D.A. officials demolished the Ambedkar Bhawan there. People are running from pillar to post, but nobody listens to them. What does it

indicate? On the one hand we are celebrating Baba Saheb Ambedkar centenary, while on the other his statues are being demolished. After all, the Government should pay attention to it. In this connection, when I raised question there, the Government replied that it was collecting figures from all over the country as to how many statues have been demolished and what arrangement is being made to install the statues during the centenary year. But the Government has not yet received all figures. But the news item regarding causing damage to the statues are appearing in the newspapers daily in one or the other part in the country. Baba Saheb Ambedkar did not belong to a particular class. He had drafted the Constitution of the country which is the pivot of our Government. The statue of such a great man who drafted the Constitution 44 years ago could be installed in the Central Hall of Parliament House with great difficulty. In this way, injustice has been done against Baba Saheb because he was born in a weaker section of our society and all the episodes indicate towards this thing. This is the sole reason of all these happenings. But Baba Saheb must be given justice. This is the third year of the centenary year and even today Bhavans built in his names and his own statues are being demolished.

MR. SPEAKER: Please do not make a lengthy speech. Please confine yourself to the particular incident only.

SHRI KALA DAS: Mr. Speaker, Sir, injustice is being done against him. The Government should make a statement here as to what measures it is going to take to check incidents.

[*English*]

MR. SPEAKER: Now let us find out what has actually happened.

[*Translation*]

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Speaker, Sir, please direct them...

MR. SPEAKER: I have directed them...

SHRI CHANDRA JEET YADAV: Mr. Speaker, Sir, you are also a Member of the Committee..

MR. SPEAKER; Yes, I have directed.

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): we will get the information and submit to the House... (*Interruptions*)

MR. SPEAKER: I have already asked the Government to collect the information and submit to the House.

Now, Mr. Amal Datta.

SHRI AMAL DATTA (Diamond Harbour): Sir, there have been lot of complaints regarding corruption in Delhi Milk Supply by people who want to sell milk to the Delhi Milk Supply. It was alleged that for a very long time this corruption was being practiced by officers at the very top of the organisation. And not only that, but they also got political patronage while they were indulging in corruption.

On the 13th April midnight, CBI conducted a raid and arrested the General Manager of Delhi Milk supply in the process of taking a bribe of Rs. 2 lakhs. And on raiding his house further they got another Rs. 3.5 lakhs. That is what the newspapers have stated. That was at 12 o' Clock of 13th midnight. On the 14th morning, CBI let him go. CBI released him on bail. They of course have the power to release him on bail under the law. But seldom do they exercise that power. It was immediately surmised that political influence has started playing a game. In fact, what happens is, in such cases where a man has been caught taking bribed handed and so much money has been found in his house, the Government servant will not be allowed to go back to his job and he will be immediately suspended. But that has not taken place in this case. As a result, the